



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,6th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**ITEM NO. 36 IN THE DAILY CAUSE LIST HAS
BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
87	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
88	Cont.Cas(C)/5/2019 FIXED	DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. N BAROOAH MS. P PATHAK MISS. P KALITA	MR. D SAIKIA (R-2) GA, ASSAM MR. T C CHUTIA MR. B CHOUDHURY MR. S BORA (R-2) MR. S BORA (R-2) MR. B GOGOI (R2) MS. N DAS MR P NAYAK (R2) MR D K ROY MS. I KAKATI MR A CHALIHA (R2) MS RUKMINI BARUA MS PADMINI BARUA
	WITH I.A.(Civil)/2125/2022 in Cont.Cas(C)/5/2019	DEBENDRA NARAYAN DEKA Versus MONALISA GOSWAMI AND 3 ORS.	MR. R GOSWAMI MS. A CHOUDHURY	MR. S BORA
HEARING				
89	WA/211/2019 FIXED, WITH WP(C)/3117/2019 (D/O)	DIPALI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
21)	MR. S K GOSWAMI	06-08-2022	To	06-08-2022
22)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/5112/2022 B/O	DR. AKRAM CHANDRAJIT SINGHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU
ORDERS				
30	WP(C)/3856/2021 FIXED	BONTI DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS M N KHAN	SC, ELEM. EDU GA, ASSAM MR. A DEKA (R-7)

LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
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6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
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13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
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17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022
19)	MR D K DAS	04-08-2022	To	08-08-2022

20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
21)	MR. S K GOSWAMI	06-08-2022	To	06-08-2022
22)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
18	WP(C)/6578/2016 FIXED	MD. FAKHRUDDIN KHAN Versus THE UNION OF INDIA and 3 ORS	MR.R K DUTTA MR.U J SAIKIA	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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10)	MR. M K DAS	30-07-2022	To	06-08-2022
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13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
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19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
21)	MR. S K GOSWAMI	06-08-2022	To	06-08-2022
22)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
30	WP(C)/4938/2022 FIXED	NABANITA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, HEALTH
31	WP(C)/5106/2022 B/O	JELI BEGUM AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022

21) MR. S K GOSWAMI
22) MR. V K CHOPRA

06-08-2022
16-08-2022

To 06-08-2022
To 16-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
21	WP(C)/5051/2022 B/O	ANWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
22	I.A.(Civil)/2255/2022 B/O in WP(C)/6767/2021	PRASANTA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	M KABRA MS. S DAS MS. K YADAV MR. A KABRA MR. A KABRA MS S GUPTA MR. S AGARWAL MR B SHARMA MS. S SARMAH	SC, GMC
	WITH WP(C)/6767/2021	PRABJOT SINGH ARORA Versus THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. N BARUAH MR. R J DAS	GA, ASSAM SC, GMC
<u>ORDERS</u>				
23	I.A.(Civil)/2262/2022 FIXED, ORIGINAL RECORDS ARE KEPT UNDER THE CUSTODY OF REGISTRAR (JUDL.) in WP(C)/2723/2022 WITH WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	
		CMJ UNIVERSITY AND 14 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	

24	WITH WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH
	WITH I.A.(Civil)/3021/2017 in WP(C)/3665/2017	THE UNION OF INDIA and 3 ORS Versus CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA MR.S SAIKIA MS.J DEKA MR.N S SINGH
	WITH I.A.(Civil)/3652/2019 in WP(C)/3665/2017	THE UNION OF INDIA AND 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
	WITH I.A.(Civil)/122/2021 in WP(C)/3665/2017	CMJ UNIVERSITY AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH ASSTT.S.G.I.
	WITH I.A.(Civil)/1398/2021 in WP(C)/3665/2017	THE UNION OF INDIA 3 ORS Versus CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN MR. B D KONWAR SR. ADV.
	WITH I.A.(Civil)/2000/2021 in WP(C)/3665/2017	CMJ UNIVERSITY and 3 ORS Versus THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH

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LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.A.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
31	Bail Appln./1849/2022 FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. R ALI MR M Z SHAH MR A S SK	PP, ASSAM
32	Bail Appln./1907/2022 B/O	JITU TAPAN CHETIA Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
MOTION				
33	AB/2209/2022 B/O	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
BAIL HEARING				
34	AB/1322/2022 FIXED	MISS MANISHA PATHAK Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
31	Crl.Pet./109/2021 WITH LCR 1 FILE, B/O	DEBENDRA BRAHMA AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MR. A BORO	MR. R BORO (R7-9) PP, ASSAM
ADMISSION				
32	Crl.Rev.P./377/2022 FIXED	BISWAJIT SAIKIA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
3)	MR B K KAR	26-07-2022	To	06-08-2022
4)	MR H Dey	20-07-2022	To	19-08-2022
5)	MS. A DEVI	21-07-2022	To	19-08-2022
6)	MR A KAKOTI	29-07-2022	To	06-08-2022
7)	MR. O P BHATI	29-07-2022	To	12-08-2022
8)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
9)	MR. S B PRASAD	31-07-2022	To	13-08-2022
10)	MR. M K DAS	30-07-2022	To	06-08-2022
11)	MRS. N BARUAH	01-08-2022	To	13-10-2022
12)	MR. A AHMED	30-07-2022	To	06-08-2022
13)	MS. D GHOSH	01-08-2022	To	06-08-2022
14)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
15)	MR D K DAS	08-08-2022	To	10-08-2022
16)	MR B KAUSHIK	03-08-2022	To	12-08-2022
17)	MR. S SINHA	04-08-2022	To	10-08-2022
18)	MR. R P SINGH	09-08-2022	To	23-08-2022

19)	MR D K DAS	04-08-2022	To	08-08-2022
20)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
21)	MR. S K GOSWAMI	06-08-2022	To	06-08-2022
22)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Saturday,6th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
31	WP(C)/320/2014 P/H, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
ORDERS				
32	I.A.(Civil)/1565/2020 B/O in RSA/6587/2020	EMPIRE AND SINGLO TEA LIMITED Versus ON THE DEATH OF ABDUL SUBHAN, HIS LEGAL HEIRS MUSSTT. SAJIDA HAQUE AND 2 ORS.	S N SARMA MR. R ALI MR. K KALITA	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA
	WITH RSA/6587/2020 (Filing Number)	EMPIRE AND SINGLO TEA LIMITED Versus ON THE DEATH OF ABDUL SUBHAN, HIS LEGAL HEIRS MUSSTT. SAJIDA HAQUE AND 2 ORS (H)		

LEAVE NOTE OF ADVOCATES FOR 06/08/2022

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